NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
-	TP 285/16	For filing Affidavit of the Company	621A	Sourcebits technologies Pvt Ltd	

CI	NARAE (INI CADITAL)		
JL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE

ORDER

C.A for Petitioner Company is absent. He has also to file Affidavit of the Director of the Company as directed by the Tribunal on 16/10/2017. No representation. List it on 06/12/2017.

Member (T)

Member (J)